

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 05.10.2018**

**NOTICE**

Take notice that the following matter listed on 04.10.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	04.10.2018	22.10.2018

By Order

Joint Registrar

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5/10/18

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